GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1146 ANSWERED ON:13.07.2009 SETTING UP OF TRIBUNALS IN EDUCATIONAL INSTITUTES Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to set up tribunals in educational institutions to settle disputes between the staff and the authorities;
- (b) if so, the time by which said tribunals are likely to be set up; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (c): A Legislative proposal to set up educational tribunals in consultation with State Governments is under consideration of Government. While the proposal is being accorded priority by the Government, in view of consultations required, including with States, no time limit can be prescribed at present